

# HIGH COURT OF SIKKIM

No: 137(01)/HCS/COMP

Dated: 27.04.2020

## OFFICE ORDER

In view of the directions passed by the Hon'ble Supreme Court of India in Suo Motu Writ (Civil) No. 5/2020 dated 6<sup>th</sup> April 2020 (Re: Guidelines for Court Functioning Through Video Conferencing During Covid-19 Pandemic), the High Court of Sikkim has started a helpline number “**14636**” to receive any complaint with regard to visual quality or audibility of feed during the video conferencing proceedings. The helpline number will be manned by Mr. Rudra Rimal, Sr. System Officer (mobile number +91 7908452268).

Any such complaints shall be communicated during the proceedings of video conferencing or immediately after its conclusion, failing which no grievance in this regard will be entertained.

By Order,

**REGISTRAR GENERAL**